

### Inter-University Youth Festival

\*267. **Shri Bhagwat Jha Azad** : Will the Minister of Education be pleased to state:

(a) whether in a Symposium at the Second Inter-University Youth Festival held at New Delhi in October 1955, any probe was made into the causes of student indiscipline; and

(b) if so, the reasons ascribed to it?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das)** : (a) Yes.

(b) Lack of contact between the teacher and the taught, present system of Education fear of unemployment were the main reasons advanced for Students, indiscipline.

**Shri Bhagwat Jha Azad** : The Symposium which was attended by very many big Universities had said that the cases of indiscipline were more in arts colleges rather than in science and medical colleges. If so, what were the reasons ascribed to it?

**Dr. M. M. Das** : I think there was no discussion whether indiscipline was more in the arts colleges or in the science colleges.

**Shri Bhagwat Jha Azad** : Did the Symposium point out that this indiscipline was due to the fear of starvation and unemployment looming large in the minds of the students?

**Dr. M. M. Das** : I have read out in my reply the causes that were mentioned by the students as the causes for indiscipline.

**Shri Bhagwat Jha Azad** : May I know whether any attempts have been made by the Education Ministry or the Symposium to find out the causes of indiscipline and to remove unemployment?

**Dr. M. M. Das** : There is nothing new in this. These causes along with others are before the Government for a long time.

**Shri Bhagwat Jha Azad** : May I know, as a result of the schemes launched before and after the Symposium to remove unemployment, how far the State has been able to remove unemployment among the educated unemployed?

**Dr. M. M. Das** : I think this question does not arise.

**Shri Bhagwat Jha Azad** : Why not?

**Mr. Speaker** : Order, order; this is the Minister's opinion.

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**Mr. Speaker** : Question 248.

**Shri Joachim Alva** : May I ask that you take up 255 as a special case because that is a question about the IAF accident last week and the hon. Member had not turned up and there was an accident two days ago and today there is another question.

**Mr. Speaker** : First, let this question be answered and then supplementaries put, if any.

### Taxation Enquiry Commission

\*248. **Shri Dabhi** : Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1126 on the 25th August, 1955 and state :

(a) whether Government have now completed the examination of the suggestion of the Taxation Enquiry Commission, namely, that a thorough and careful enquiry into the question of public expenditure of the Central Government should be undertaken by a high-powered body; and

(b) if so, whether Government have accepted the suggestion?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah)** : (a) and (b). The matter is still under examination.

**Shri M. S. Gurupadaswamy** : May I know what time will be taken by Government to set up a committee of enquiry on public expenditure?

**Shri M. C. Shah** : I think it will not take much time to come to a decision.

**Mr. Speaker** : What was the question that the hon. Member was referring to?

**Shri Joachim Alva** : Question No. 255.

**Mr. Speaker** : He may put that question now.

### I.A.F. Accidents

\*255. **Shri Joachim Alva** (on behalf of **Shri S. K. Razmi**) : Will the Minister of Defence be pleased to state :

(a) whether it is a fact that on the 13th October, 1955 a Harvard I.A.F. trainer crashed near Nizam Sagar Lake (Hyderabad) killing its two occupants;

(b) whether their bodies were located;

(c) whether any Committee to investigate the cause of the accident was appointed; and

(d) if so, the findings of the Committee

**The Deputy Minister of Defence (Sardar Majithia)** : (a) to (c). Yes Sir.

(b) The proceedings of the Court of Inquiry have not yet been finalised.

**Shri Joachim Alva** : May I ask the hon. Minister whether these accidents are taking place because the machines are bad, or is it because of the lack of proper training among the personnel or is it because that they are not inspected properly before the aircraft take off?

**Sardar Majithia** : None of those questions arises at all. The machines are perfectly serviceable and pilots are well trained.

**Shri Joachim Alva** : May I know whether in the list of accidents that take place in the I. A.F., the accidents are highest of the trainer aircraft?

**Sardar Majithia** : The accident rate the I.A.F. is the lowest in the world.

**Shri Joachim Alva** : May I know whether, after the series of accidents that have taken place during the last one year when we have lost the valuable lives of our lads and also of some experienced trained personnel as in the Jaipur crash last year, we have taken serious consultations with our Air Attaches abroad, especially at Washington, London and Moscow?

**Sardar Majithia** : As I have already stated, the accident rate in the I.A.F. is the lowest in the world and therefore, there is no cause for any apprehension.

**Sardar Iqbal Singh** : Although it may be a fact that these accidents are the lowest in the world, still in comparison with the Indian civil air lines, they are very high. Do Government propose to enquire into the whole matter thoroughly?

**Sardar Majithia** : It hardly arises, because with the number of flying hours that they do, accidents do happen and will happen.

**Shri T.S.A. Chettiar** : For these accidents there must be various defects in the training section or maintenance section. Have Government gone into the matter in which section the accident is greatest?

**Sardar Majithia** : Mostly, they are due to pilot's error.

### Technological Institute in Bombay

\*249. **Shri M. L. Agrawal** : Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of U.S.S.R. have agreed to help India in setting up a technological institute in Bombay.

(b) if so, the details of this scheme; and

(d) when the institute will start functioning?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das)** (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 13].

**Shri Shree Narayan Das** : As this question has been answered, may I know the important points in the statement because we have not seen it?

**Mr. Speaker** : Such statements are not read out here; they are only laid on the Table of the House.

### SHORT NOTICE QUESTION AND ANSWER

#### Bharat Insurance Company Ltd.

**S. N. Q. No. 1. Shri L. N. Mishra** : Will the Minister of Finance be pleased to state:

(a) the amount involved in the reported misappropriation of the funds of the Bharat Insurance Company Limited;

(b) whether at any stage there was any offer to the Government to make good this misappropriated moneys and from whom and on what terms;

(c) whether Government have accepted such an offer;

(d) if not, the steps that the Administrator of the company proposes to take to recover these moneys belonging to the company;

(e) whether the interests of the policy-holders of the company are being safeguarded; and

(f) whether the Administrator of the company proposes to take in new business?

**The Minister of Finance (Shri C. D. Deshmukh)** : (a) According to the preliminary findings of the investigating auditor appointed under section 33 of the Insurance Act, as reported on 21st September, 1955, the shortfall in Government Securities was of the face